

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6923-6924/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MOHD. SHAFI @ PAPPU & ORS.

Respondent(s)

Date : 14-11-2018 These petitions were called on for hearing today.

For Petitioner(s) Mr. Sandeep Singh, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As per postal tracking report, notice issued to all respondents has been received back with postal remarks "Not traceable in spite of several efforts". Hence, learned counsel for petitioner shall within a period of four weeks' file the fresh particulars of the said respondent and he shall also take requisite steps for the service of notice upon him.

List again on 17.1.2019.

RAJESH KUMAR GOEL
Registrar

MG